

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 1321
TO BE ANSWERED ON 25th JULY, 2016**

Flagship Programmes in Education

1321. SHRI RANJIT SINGH BRAHMPURA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to cut down allocation to its two flagship programmes i.e. Sarva Shiksha Abhiyan and Mid-Day Meal Scheme for the schools and if so, the details thereof;
- (b) whether the Government proposes States to contribute the larger share in the said programmes and if so, the details thereof along with the reasons for declining trend in allocation of funds during the last three years, State/UT and programme-wise; and
- (c) whether it is a fact that due to delay in releasing of funds by the Government under Rashtriya Madhyamik Shiksha Abhiyan and vocational education, teachers working under Service Providers are not paid salaries in time and if so, the details thereof and the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): No, Madam. The fund sharing pattern between Central and State Governments for Sarva Shiksha Abhiyan (SSA) and Mid-Day Meal (MDM) Schemes has been revised with effect from 2015-16 to 60:40; with 90:10 for the 8 North-Eastern States of Arunachal Pradesh, Assam, Manipur, Meghalaya, Mizoram, Nagaland, Sikkim & Tripura and 3 Himalayan States of Jammu & Kashmir, Himachal Pradesh & Uttarakhand and 100% in case of Union Territories. With the acceptance of the recommendation of the 14th Finance Commission (FFC) by Government of India, the devolution to the States has increased from 32% to 42% of the net Union Tax Receipts.

(c): Release of funds depends on timely submission by States and UTs of the requisite documents such as utilisation certificate, progress report, audit report, etc as per the scheme guidelines and General Financial Rules. Once the documents are furnished by the State/UT, the funds are released after due scrutiny. After approval of Annual Work Plan of the States/UTs, ad-hoc recurring grants are released to States/UTs without waiting for the documents so that immediate requirements including teachers' salaries can be paid in time.
